

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/57(CHE)/2024
NAME OF THE PETITIONER(S) : Canara Bank
NAME OF THE RESPONDENT(S) : Rajesh Bhatia
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Present: Ms. Krithajnya, Ld. Counsel for the Petitioner.
Shri. V. Anandavenu, Ld. Counsel for the Respondent.

It is stated that IRP report has been filed, however, it is yet to be listed.

Petitioner and the IRP are directed to serve the copy on the Respondent.

List the petition on **25.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs